

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).7384/2024

PRATIBHA JHA

Appellant(s)

VERSUS

ASHOK JHA

Respondent(s)

[ONLY IA No. 125058/2026 IS LISTED UNDER THIS ITEM]
IA No. 125058/2026 - EARLY HEARING APPLICATION

Date : 17-07-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) Mr. Shalender Singh Negi, Adv.
Mr. Sanjay Singh, Adv.
Ms. Manjeet Chawla, AOR
Ms. Jyoti, Adv.
Ms. Usha Pant Kukreti, Adv.

For Respondent(s) Mr. Ashish Pandey, Adv.
Mr. Subham Saxena, Adv.
Mrs. Aishwarya Sharma, Adv.
Mr. Anmol Goyal, Adv.
Mr. Akash, Adv.
Mr. Amit Kumar, Adv.
Mr. Vishwa Pal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 125058/2026

Place this application, along with the record of this appeal, before Hon'ble the Chief Justice of India, on the administrative side, for further directions.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR